

MINISTRY OF WORKS AND HOUSING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) and (b). Yes, as the construction has not yet started.

(c) It was considered appropriate that 2nd and 3rd instalments should not be recovered because the construction has not started and the public informed about it. No sense of panic has been reported.

(d) A few persons have applied for withdrawal from the scheme after 26/7/84. The exact number of requests for withdrawals cannot be given at present as the last date for payment of first instalment will expire on 15/9/84 in a number of cases.

(e) No. The construction of flats is likely to be started soon.

Construction of shops in residential premises in the resettlement colonies

3099. SHRI N.K. SHEJWALKAR : Will the Minister of WORKS AND HOUSING be pleased to refer to the reply given to Unstarred Question No. 14 on 23 July, 1984 regarding construction of shops in residential premises in the resettlement colonies and lay a copy of the DDA resolutions No. 140 dated 29 December, 1976 and 137 dated 15 July, 1978 on the Table of the House and state :

(a) whether house owner tenants in residential colonies in Delhi are allowed to run shops inside dwelling units ; and

(b) the number of prosecutions for running of shops in dwelling units carried out by DDA in each colony listed in assurance fulfilled on 5 November, 1983 in respect of USQ No. 2353 dated 8 August, 1983 giving details of each prosecution and nature of offence ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS, IN THE MINISTRY OF WORKS AND HOUSING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) and (b). The infor-

mation is being collected and will be laid on the Table of the Sabha.

नर्मदा परियोजना को सातवीं योजना में शामिल करना

3100. श्री बिरबा राम कुलवारिया : क्या सिंचाई मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या नर्मदा नहर परियोजना को सातवीं पंचवर्षीय योजना में शामिल किया गया है ;

(ख) यदि नहीं, तो इस महत्वपूर्ण सिंचाई परियोजना को सातवीं योजना में शामिल न करने के क्या कारण हैं ; और

(ग) तत्सम्बन्धी धीरा क्या है ?

सिंचाई मंत्रालय के राज्य मंत्री (श्री हरिनाथ मिश्र) : (क) से (ग) सम्भवतः राजस्वान में नर्मदा जल के इसके हिस्से के 0.5 मिलियन एकड़ फुट के उपयोग करने का उल्लेख किया गया है। राज्य सरकार ने अभी तक परियोजना रिपोर्ट को तकनीकी स्वीकृति तथा योजना बायोम का अनुमोदन प्राप्त करने हेतु केन्द्रीय जल बायोम को प्रस्तुत नहीं किया है। सातवीं योजना को भी अभी तैयार किया जाना है और इसलिए अभी यह नहीं बताया जा सकता कि क्या राजस्वान इस परियोजना को सातवीं पंचवर्षीय योजना में क्रियामुबयन के लिए शामिल कर रहा है।

Project modalities of Railway Siding at Ranital Railway Station

3101. SHRI ARJUN SETHI : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to refer to the reply given to Unstarred Question No. 5984 on 2 April, 1984 regarding Railway siding at Ranital Railway Station to minimise loss in F.C.L and state :

(a) whether the required layout plan for providing siding for Food Corporation of India godowns at Ranital Railway Station in Orissa has been submitted by the Ministry